<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 36 OF 2017

Dated: 22nd November, 2018

In the matter of:

Tamil Nadu Generation & Distribution Corporation Ltd. Vs.	 Appellant(s)
M/s Ambika Cotton Mills Ltd. & Anr.	 Respondent(s)

<u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>6-2-2019</u>.

Court Master/PPS

tpd